## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1182

TO BE ANSWERED ON THE  $13^{TH}$  DECEMBER, 2023/ AGRAHAYANA 22, 1945 (SAKA)

WOMEN REPRESENTATION IN POLICE FORCES

1182 # SHRI HARNATH SINGH YADAV:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government has taken any steps for police modernization at the Central/State level to make the police force more efficient in view of the changing nature of crimes;

(b) if so, the details thereof;

(c) whether any action plan has been formulated by Government to increase the number of women in various Central/State police forces; and

(d) if so, the details thereof?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b):

## I) State Police Forces

Yes, Sir. Modernisation of police forces is an ongoing and continuous process. 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution. It is the responsibility of the State Governments to develop the police infrastructure. However, the efforts of

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the States for equipping and modernizing of their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" [erstwhile scheme of Modernization of State Police Forces (MPF)].

Under ASUMP scheme, the State Governments formulate their State Action Plans (SAPs) by including items as per their requirements and strategic priorities. These SAPs are considered by the High Powered Committee (HPC) in the Ministry and subsequently funds are released.

The items may include latest weaponry, training gadgets, communication equipment, forensic equipment, cyber policing equipment etc.

The budgetary allocations and releases to the State/UT Governments under the ASUMP scheme, during the last 3 years is at <u>Annexure-I</u>

#### **II) Central Police Forces:**

Modernization of Central Armed Police Forces (CAPFs) & Assam Rifles (AR) is a continuous process. CAPFs & AR have also been allotted sufficient funds under General Provisioning heads to maintain and upgrade their inventories as per their operational requirement as under:

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(₹ in crore)

<b>Financial year</b>	<b>B.E.</b>	Final allocation
2020-21	3084.07	2191.69
2021-22	3068.53	2571.79
2022-23	3247.29	2672.03

Besides, the Government has approved a separate Scheme namely, Modernization Plan-IV for CAPFs, in continuation of Modernization Plan-III for CAPFs, with a total financial outlay of Rs. 1523 crore, till 31.03.2026. Force-wise sanctioned outlay is at Annexure-II.

The items procured by CAPFs & AR under the Modernization Plans cater to their operational requirements.

(c) & (d) :

#### I) State Police Forces

Police being a State subject, it is primarily the responsibility of the State Governments/Union Territory (UT) Administrations to recruit more women police personnel including improvement of gender balance. The Government of India issues advisories to the States/UTs for increasing number of women in the police forces. The Ministry of Home Affairs has issued regular advisories to the State Governments/UT Administrations to increase the representation of women police to 33% of the total Strength.

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All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant post of Constables/ Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

#### **II) Central Police Forces:**

With a view to enhancing representation of women in CAPFs, it was decided in January, 2016 to reserve 33% posts at Constable level for being filled up by women in CRPF and CISF and 14-15% posts to begin with at Constable level in border guarding forces i.e. BSF, SSB and ITBP. The Steps taken to encourage recruitment of women personnel in CAPFs & AR are at <u>Annexure-III</u>

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#### Annexure-I to RSUQ No. 1182 for 13.12.2023

 Table 1 : Details of the funds allocated and released to the States during the last 3 financial years under the scheme of 'Assistance to States and UTs for Modernization of Police'

5.	State	2020-21		2021	-22	2022-23	
No.		Allocation	Released	Allocation	Released	Allocation	Released
•	Andhra Pradesh	24.46	5.83	24.46	0	17.73	0.4430
•	Arunachal Pradesh	3.92	0	÷ :> =	0	0.20	
	Assam	26.4		= • • •	9.36		
	Bihar	27.62			0		
	Chhattisgarh	9.72			5.44		
	Goa	1.03	0.22	1.03	0.26	2.79	1.0245
	Gujarat	25.58	C	25.58	0	20:07	0.5440
	Haryana	11.48	C	11.48	10.35	11.96	0.5440
•	Himachal Pradesh	3.5	0.83	3.5	0	4.34	0.3345
0.	Jammu & Kashmir	-	-		-	***	
1.	Jharkhand	9.21	0	2.1	0		1.8830
2.	Karnataka	38.37	9.14	38.37	32.54	19.19	4.7975
3.	Kerala	16.11	0	10111	4.48		0.4430
4.	Madhya Pradesh	27.11	0		6.78		
5.	Maharashtra	47.11	0		0		
6.	Manipur	9.55		2.00	0		
7.	Meghalaya	3.75	C	3.75	0	3.29	2.1145
8.	Mizoram	4.77	1.14	4.77	0	2.74	3.2531
9.	Nagaland	10.74	0	10.74	17.03	3.57	0.3345
0.	Odisha	15.6	0	15.6	3.90	13.91	0.4430
1.	Punjab	16.42	4.15	16.42	0	11.18	0.4430
2.	Rajasthan	31.26	13.53	31.26	13.53	21.18	0.5440
3.	Sikkim	1.77	0	1.77	1.37	2.43	0.3345
4.	Tamil Nadu	34.84	0	34.84	0	44.04	0.5440
5.	Telangana	17.48	4.16	17.48	8.74	14.32	4.1240
6.	Tripura	7.84	5.72	7.84	6.75	3.91	0.3345
7.	Uttar Pradesh	63.19	32.02	63.19	32.02	56.61	0.5440
8.	Uttarakhand	3.37	0	3.37	5.84		
9.	West Bengal	28.9		20.7	0	23.49	
	Sub-Total	521.10		521.10	158.39		
	Contingency Reserve,	38.54				31.00	
	Mega City ^ Policing	-					
	PMU+Misc. exp.	0.45	0.23	99.35	0.18	0.45	0.1770
	Incentives for Police Reforms^	154.15				124.00	
	Separate Project**	56.52				5.00	
	UTs	50.52 NA		NA		22.22***	
	Grand Total	770.76 (RE:			158.57*		36.6861
		103.27)		188.00)			(

\* Released amount remained on lower side due to unspent balances (lying with the States), which are required to be reduced to /below 25% of allocation of the relevant financial year.

^ Release of these funds are shown against relevant States.

\*\* Greyhounds Training Centre in Andhra Pradesh.

\*\*\* From F.Y. 2022-23 onwards, the details of funds allocated and released to the UTs are at Table No. : 2

**Note-1**. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

 Table 2 : Details of the funds allocated and released to UTs during the year 2022-23 under the scheme of 'Assistance to States and UTs for Modernization of Police'

(₹ in crore)

S.No.	UTs	2022-23		
		Allocation	Released	
1.	Andaman & Nicobar Islands	0.86	0.43	
2.	Chandigarh	1.00	0.50	
3.	Dadra & Nagar Haveli and Daman & Diu	0.66	0.33	
4.	Delhi	10.69	2.6725	
5.	Jammu & Kashmir	6.65	0.00	
6.	Ladakh	0.66	0.33	
7.	Lakshadweep	0.58	0.29	
8.	Puducherry	1.12	0.8945	
	Sub-Total	22.22	5.4470	

Note: UTs have been included in the ASUMP Scheme w.e.f. F.Y 2021-22. However actual release to UTs could be done only from the F.Y 2022-23 onwards, since the cabinet approved continuation of the ASUMP Scheme vide its decision dated 19.01.2022 and guidelines of ASUMP Scheme were circulated to States/UTs on 08.08.2022.

# Annexure-II to RSUQ No. 1182 for 13.12.2023

# Force wise Sanctioned Outlay under Modernization Plan-IV for CAPFs & AR

# (₹ in crore)

S/No.	CAPFs	Sanctioned Outlay	
1	Assam Rifles	157.05	
2	BSF	355.66	
3	CISF	122.21	
4	CRPF	484.58	
5	ITBP	166.00	
6	NSG	88.62	
7	SSB	148.88	
GF	RAND TOTAL	1,523.00	

#### Steps taken to encourage recruitment of women candidates in CAPFs and ARs

1. Recruitment is being conducted by making wide publicity through print/electronic media. All female candidates are exempted from payment of application fee.

2. There are relaxations in Physical Standard Test (PST) and Physical Efficiency Test(PET) for all female candidates for recruitment in CAPFs in comparison to Male candidates.

3. Facilities already available under the Central Government like Maternity leave, Child Care Leave, are also applicable to CAPFs women personnel.

4. One female member is detailed as member of the board for making recruitment of women personnel.

5. Creches and Day Care Centres have been provided by the CAPFs to women employees.

6. Committees have been constituted at all levels to check sexual harassment and to expeditiously deal with the complaints of women personnel.

7. Women personnel are given equal opportunity in their career progression i.e. promotion/seniority as per the Recruitment Rules (RRs) at par with male counter parts.

8. A women candidate pregnant of 12 weeks standing or over is declared temporarily unfit and her appointment is held in abeyance until the confinement is over. She is re-examined for Physical Efficiency Test (PET), six weeks after the date of confinement. If found fit, she is appointed to the post kept reserved for and allowed the benefit of seniority in accordance with the norms.

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